

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

105. IA/5051/2023 C.P. (IB)/2534(MB)2019

**IN THE MATTER OF**

Hingiri Textiles

... Petitioner

Vs

Shirt Company I Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 07.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

**IA 5051 of 2023**- The above application is filed for placing on record the Progress report. The report is taken on record. Accordingly, the above IA is **disposed of**.

List the CP on **09.11.2023**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/